

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

112. C.P. 3783/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.11.2023**

NAME OF THE PARTIES: Sanjay Manohar Vazirani

V/s.

Crale Foodlink Pvt Ltd. & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing through: VC and Physical (Hybrid Mode)**

Mr. Aishwarya Kantawala, Ld. Counsel appearing for the Petitioner is present through virtual hearing.

Pleadings are completed in this matter.

Ld. Counsel appearing for the parties submits that they are open to the process of mediation but they need to seek the instruction from their client.

List this matter on **07.12.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)